### on the Table 682

#### HOSTEL FOR GOVERNMENT SERVANTS

191. SHRI DAHYABHAI V. PATEL: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) by when the construction of the 250 roomed hostel for Government servants is expected to be completed and the building will be ready for occupation; and

(b) whether Government have any proposal to construct new buildings to provide additional accommodation for the Members of Parliament?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) Plans and estimate for the hostel for single men employees have not yet been finalised. As such, it is not possible to indicate at present when the building will be Completed and ready for occupation.

(b) Twenty additional flats for Members of Parliament are to be constructed on North Avenue. It is also proposed to build a hostel for Members of Parliament on Old Mill Road.

# LOANS ADVANCED UNDER THE LOW AND MIDDLE INCOME GROUP HOUSING SCHEMES

192. SHRI M. M. S. SIDDHU: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the amount of loan advanced to individuals under the Low and Middle Income Group Housing Schemes from the year 1958 to 30th March, 1962 through the Union and State Govern ments;

(b) the number 'of individuals under each scheme who took loans and the total amount; and

number of (c) the houses actually built bv individuals after availing themselves of loan under each scheme?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) to (c) Two statements showing the total loan-assistance sanctioned and disbursed as also the number of houses sanctioned and completed statewise under each of the two Schemes since April 1958, are attached. [See Appendix XL, Annexure No. 23.]

12 NOON.

#### **OBITUARY REFERENCE**

MR. CHAIRMAN: Before we proceed to the next item on the Order Paper, I have to inform Members with regret that intimation has been received in the Secretariat that Shrimati Krishna Kumari, an ex-Member of the Rajya Sabha from Madhya Pradesh, passed away on June 7, 1962. Shrimati Krishna Kumari was a Member of this House for eight years from 1954 to 1962. She was an active worker in the national movement for independence. She also took special interest in the education of Children. She was a respected Member of this H<sup>n</sup>use and took an active interest in parliamentary work.

I request Members to rise in their seats and observe one minute's silence as a mark of respect to her memory.

# (Ron. Members then stood in silence for one minute)

The Secretary will convev the House's sympathy to the members of the bereaved family.

# PAPERS LAID ON THE TABLE

# (I) NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955.

(ii) NOTIFICATION UNDER THE INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951.

THE MTNTSTER OF INTFTRNACTION-AL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI